

**15.10-1/2 hrs.**

**Title:** Introduction of the Code of Criminal procedure (Amendment) Bill, 2001 (Amendment of section 357).

SHRI UTTAMRAO DHIKALE (NASIK): Sir, I beg to move for leave to introduce a Bill further to amend Code of Criminal Procedure, 1973.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend Code of Criminal Procedure, 1973. "

*The motion was adopted.*

SHRI UTTAMRAO DHIKALE : Sir, I introduce the Bill.

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